

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER : CA/512/2019
PETITION NUMBER :
NAME OF THE PETITIONER(S) : PONNY RETAILS PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252 OF CA 2013

ORDER

Counsel for Petitioner Mr. K. Thangam and the Assistant Registrar of RoC, Chennai, Mr. K. Nikhil are present through video conferencing mode.

List this matter on **06.01.2021** for hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**